

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.33897/2014

(Arising out of impugned final judgment and order dated 02/09/2014  
in LPA No.533/2014 passed by the High Court Of Delhi At New Delhi)

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Petitioner(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

Date : 27/04/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL

HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. R.K. Raizada, Sr. Adv.  
Mr. Vivek Gupta, Adv.  
Ms. Sujata Mukharjee, Adv.

For Respondent(s) Mr. Balraj Dewan, Adv. (Not Present)

UPON hearing the counsel the Court made the following  
O R D E R

None appears on behalf of the respondent.

Put up in the next week.

(Sanjay Kumar-II)  
Court Master(Indu Pokhriyal)  
Court Master